GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO – 112 ANSWERED ON – 21.07.2025

Implementation of PM-SHRI Scheme in Rajasthan

†112. Smt. Sanjna Jatav:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has been implementing the Prime Minister Schools for Rising India (PM-SHRI) Scheme;
- (b) if so, the salient features of the scheme;
- (c) the amount of funds disbursed to the State Governments for the implementation of the scheme:
- (d) whether the Government has taken note that the Government of Rajasthan has not implemented the said scheme; and
- (e) whether the Government proposes to implement the said scheme in Bharatpur district of Rajasthan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) & (b): PM SHRI schools are set up by strengthening the existing schools from amongst schools managed by Central Government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

Under PM SHRI scheme, a total of 13,076 schools have been selected from 33 States/UTs along with KVS/NVS/NCERT through the transparent challenge method.

The major features in the PM SHRI scheme are:

- 1. Quality and Innovation (Learning Enhancement Programme, Holistic Progress Card, Innovative Pedagogies, Bagless days, Internships with Local artisans, Capacity building etc.)
- 2. Beneficiary oriented Entitlements under Right to Education (RTE) Act.
- 3. Annual School Grants (Composite School grants, Library grant, Sports grant)
- 4. Early Childhood Care and Education including Balvatika and Foundational Literacy and Numeracy
- 5. Equity and Inclusion including provision of safe and appropriate infrastructure for girls and children with special needs (CwSN).
- 6. Encouraging flexibility in choice of subjects offered to students.

- 7. Encouraging mother tongue as medium of instruction using technological interventions to help bridge language barriers between teachers and students.
- 8. ICT, smart classrooms and digital libraries for using digital pedagogy.
- 9. Strengthening of existing infrastructure
- 10. Vocational interventions & Enhancing internship/entrepreneurship opportunities especially with local industry. Mapping of skills with developmental projects/nearby industry and develop courses/curriculum accordingly.
- (c): The total funds disbursed under PM SHRI scheme to the States/UTs/KVS/NVS during FY 2023-24 and FY 2024-25 is attached as **Annexure I**.
- (d) & (e): PM SHRI scheme is being implemented in the state of Rajasthan and a total of 639 PM SHRI schools have been selected from the state of Rajasthan out of which 16 schools are Primary, 123 schools are Elementary, 18 schools are Secondary and 482 schools are Senior Secondary.

Further, a total of 15 PM SHRI schools have been selected in the district of Bharatpur from the state of Rajasthan out of which 4 schools are Elementary and 11 schools are Senior Secondary.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 112 ANSWERED ON 21.07.2025 ASKED BY SMT. SANJNA JATAV, HON'BLE MEMBER OF PARLIAMENT REGARDING "IMPLEMENTATION OF PM-SHRI SCHEME IN RAJASTHAN"

The details of funds disbursed under PM SHRI scheme for FY 2023-24 and FY 2024-25 are as follows:

(Amount in crores)

	1		(Amount in crores)
C N-	C4-4 NIT- NITO NITO	Central share	Central share
S. No.	States/UTs/KVS/NVS	Released in FY 2023-24	released in FY 2024- 25
1	A & N ISLANDS	1.56	2.83
2	ANDHRA PRADESH	106.46	294.12
3	ARUNACHAL PRADESH	4.21	33.87
4	ASSAM		142.35
		57.36	
5	CHANDIGARH	0.64	1.25
6	CHHATTISGARH	19.73	37.35
7	DNH & DD	0.65	1.01
8	GOA	3.25	4.63
9	GUJARAT	32.95	63.58
10	HIMACHAL PRADESH	NA	135.35
11	HARYANA	25.59	56.09
12	JAMMU AND KASHMIR	52.39	99.72
13	JHARKHAND	NA	38.80
14	KARNATAKA	26.4	62.78
15	LADAKH	4.04	11.91
16	LAKSHADWEEP	1.09	0.72
17	MADHYA PRADESH	44.52	145.32
18	MAHARASHTRA	63.42	226.14
19	MANIPUR	17.63	37.82
20	MEGHALAYA	4.29	20.08
21	MIZORAM	4.12	4.96
22	NAGALAND	0.97	5.44
23	ODISHA	NA	130.50
24	PUDUCHERRY	2.05	2.99
25	PUNJAB	NA	94.25
26	RAJASTHAN	24.6	118.69
27	SIKKIM	10.18	15.10
28	TELANGANA	59.82	342.09
29	TRIPURA	11.8	38.45
30	UTTARAKHAND	57.41	58.60
31	UTTAR PRADESH	121.49	246.86
32	KVS	295.35	656.28
33	NVS	162.74	441.03
	TOTAL	1216.7	3571.00
<u> </u>		12101/	22/1100

Note: NA- States had not onboarded the scheme.